

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

F.No.1077 dated 6.5.1999 (CA 1138/99)
MA.No.954 of 1999

New Delhi, this 11th day of May, 1999.

HON'BLE SHRI S. R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Jagdish Singh Rawat S/o Shri L.R. Singh
2. Devendra Kumar S/o Shri Dhani Ram
3. Rajesh Sharma S/o Shri R.S. Sharma
4. Ravendra Kumar S/o Shri Ram Shroop
5. Yogendra Singh Sirohi S/o Shri M.S. Sirohi
6. Denesh Kumar S/o Shri Ram Pal Singh
7. Sunil Kumar Singh S/o Shri Chandraka Singh
8. Suresh Chandra Sharma S/o Shri Banwari Lal
9. Raghuveer Singh S/o Shri Narendra Singh
10. Chandra Mohan Chanchal S/o Shri D.P. Singh
11. Arshu Mali Maliya S/o Shri M.C. Saxena
12. Bhubnashwar Goswami S/o Shri Moti Lal
13. Baldau Singh S/o Shri C.B. Singh
14. Sushil Verma S/o Shri S.C. Verma
15. Smt. Geeta Sharma d/o Shri Chabilal Sh.
16. Ajaya Kumar Misra S/o Amar Nath M.
17. Azaz Husain S/o Shri Muzaffar H.
18. D.B. Singh S/o Suresh Singh
19. Rajnesh Misra S/o Shri R.K. Misra
20. Shah Dev Singh S/o Shri Ramlayak Singh
21. Kamlesh Kumar S/o Shri Laxman Prasad
22. Sandeep Singh S/o Shri Hari Singh
23. Ratan Singh S/o Shri Amarnath Singh
24. Shiv Ji Mishra S/o Shri Ramnath Mishra
25. Vindashwari Prasad S/o Shri Heera Lal
26. Dinesh Dixit S/o Shri B.S. Dixit

27. Jagjeet singh s/o Sh. Teerath singh,
28. Rakesh Kumar s/o Sh.B.L.Shankar
29. Smt.Manorma w/o Sh. B.K.Shukla
30. Smt.Madhu Kukreja w/o Sh. R.L.Kukreja
31. Mohd.Sattar s/o Sh. Mohd.Ali.
32. Pramod Kumar singhs/o sh. Ramshroop S.
33. Shekar Rai Chaudhary s/o Sh. B.K.Rai.
34. Mahendra Kumar s s/o Sh. R.N.Prasad,
35. Dinesh Tripathi s/o Sh. R.N.Prasad,
36. Anil Kumar Mishra s/o Sh. H.N.Mishra
37. Ashok Kumar s/o s/o Sh. Gokul Das,
38. Anil L.Pandey s/o Sh. Ram Yash P.
39. Prem Narayan s/o Sh. O.S.Sharma.
40. Dinesh Sharma s/o Sh. J.D.Sharma.
All are working as Booking Clerk(Mobile Booking Clerks) in Northern Railway Allahabad Division
and particulars are Annexed As Annexure A / 3 .

(By Adv. Sh. Yogesh Sharma).....Applicants.
Venus

1. Union of India through The General Manager,
Northern Railway, Baroda House, New Delhi.

2. The Divisional Railway Manager,
Northern Railway, Allahabad Division, Allahabad, ... Respondents.

(V)

13.

O R D E R (ORAL)

Hon'ble Shri S.R. Adige, VC(A)

Applicants pray for a direction to consider their representation dated 1.11.96 (Annexure A-1) and extend to them benefits of the Hon'ble Supreme Court's judgment in UOI & Ors. Vs P.K. Srivastava & Ors. (Annexure A-9).

2. We have heard learned counsel for applicants who states that the aforesaid representation though received by respondents on 19.11.96, still remains undisposed of.

3. If so, we dispose of this OA after registering it, with a direction to respondents to dispose of the aforesaid representation in accordance with rules and instructions, within a period of three months from the date of receipt of a copy of this order with intimation to applicants.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member(J)

S. R. Adige

(S. R. Adige)
Vice Chairman(A)

dbc